

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 21(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

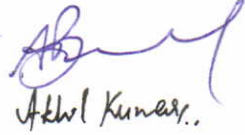
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE COMPANY: Mr. Anesh Khurana

V/s.

M/s. ILPEA Paramount Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	KAMAL AGRAWAL	CA	Respondent No 3 Respond No 4 to 11	
2	Saurabh Kaulia	Adv.	Petitioner	
3	Amit Bansal	Adv.	] -> 2,5 Respondent No. 2,5	 Akhil Kumar.
4	Akhil Kulehra	Adv.		

Order

For orders, see order in CP 108(ND)/2013